

**West Bengal Appropriation Act, 1963**

**10 of 1963**

**[30 March 1963]**

CONTENTS

1. Short title
2. Issue of Rs. 2,42,38,78,000 out of the Consolidated Fund of West Bengal for the year 1963-64
3. Appropriation

**SCHEDULE 1 :- SCHEDULE**

**West Bengal Appropriation Act, 1963**

**10 of 1963**

**[30 March 1963]**

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964;

It is hereby enacted in the Fourteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 25th March, 1963, Part IVA, page 583; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 27th March, 1963; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 28th March, 1963.

**1. Short title :-**

This Act may be called the West Bengal Appropriation Act, 1963.

**2. Issue of Rs. 2,42,38,78,000 out of the Consolidated Fund of West Bengal for the year 1963-64 :-**

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred and forty-two crores, thirty-eight lakhs and seventy-eight thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1964, in respect of the services and purposes specified in column 2 of the Schedule.

**3. Appropriation :-**

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1964.

**SCHEDULE 1**

SCHEDULE

**SCHEDULE**  
**(See sections 2 and 3)**

1 Grant No.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Collection of Taxes, Duties and Other Principal Revenues.			
1	4-Taxes on Income other than Corporation Tax. . .	6,63,000	1,000	6,64,000
2	9-Land Revenue			
	AA-Capital Account of Compensation on the abolition	7,51,45,000	10,000	7,51,55,000

	of Zamindari System outside the Revenue Account.			
	92-Payment of Compensation to land-holders etc., on the abolition of the Zamindari System.			
	Total-Grant No. 2 . .	7,51,45,000	10,000	7,51,55,000
	A-Collection of Taxes, Duties and Other Principal Revenues.			
3	10-State Excise Duties . .	53,39,000	1,000	53,40,000
4	11-Taxes on Vehicles . .		4,50,000	4,50,000
5	12-Sales Tax . .	31,14,000	3,000	31,17,000
6	13-Other Taxes and Duties . .	16,09,000		16,09,000
7	14-Stamps	13,92,000		13,92,000
8	15-Registration Fees . .	28,96,000		28,96,000
	B-Debt Services.			
9	16-Interest on Debt and other obligations. . .	20,00,000	13,23,50,000	13,43,50,000
10	17-Appropriation for Reduction or Avoidance of Debt.		4,10,00,000	4,10,00,000
	C-Administrative Services.			
11	18-Parliament and State Legislatures	32,15,000	76,000	32,91,000
12	19-General Administration . .	3,46,80,000	11,63,000	3,58,43,000
13	21-	1,00,43,000	33,91,000	1,34,34,000

		2017-18	2018-19	2019-20
	Administration of Justice			
14	22-Jails	1,17,65,000		1,17,65,000
15	23-Police	10,71,27,000	1,000	10,71,28,000
16	26-Miscellaneous Departments-Fire Services. . .	45,76,000		45,76,000
17	26-Miscellaneous Departments-Excluding Fire Services. . .	1,77,28,000	2,000	1,77,30,000
	D-Social and Developmental Services.			
18	27-Scientific Departments . .	77,000		77,000
19	28-Education . .	21,24,65,000		21,24,65,000
20	29-Medical	10,98,15,000		10,98,15,000
21	30-Public Health	3,44,46,000		3,44,46,000
22	31-Agriculture-Agriculture	-		
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	8,72,33,000		8,72,33,000
	95-Capital outlay on Schemes of Agricultural Improvement and Research.			
	Total-Grant No. 22 . .	8,72,33,000		8,72,33,000
	D-Social and Developmental Services.			
23	31-Agriculture-Fisheries . .	34,87,000		34,87,000
24	33-Animal Husbandry	4,92,44,000		4,92,44,000
	IT-Miscellaneous			

	DD- Miscellaneous Capital Account outside the Revenue Account.			
	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme.			
	Total-Grant No. 24 . .	4,92,44,000		4,92,44,000
	D-Social and Developmental Services.			
25	34-Co-operation . .	85,56,000		85,56,000
26	35-Industries- Industries			
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	3,72,41,000	3,72,41,000	
	96-Capital Outlay on Industrial Development.			
	Total-Grant No. 26 . .	3,72,41,000		3,72,41,000
	D-Social and Developmental Services.			
27	35-Industries- Cottage Industries			
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	1,80,22,000		1,80,22,000
	96-Capital			

	FF-Capital Outlay on Industrial Development- Cottage Industries.			
	Total-Grant No. 27 . .	1,80,22,000		1,80,22,000
	D-Social and Developmental Services.			
28	35-Industries- Cinchona	28,85,000		28,85,000
29	B-Debt Services.			
	16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works.			
	D-Social and Developmental Services.			
	37-Community Development Projects, National Extension Service and Local Development Works.			
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.			

	109-Capital Outlay on Other Works-Community Development Projects, National Extension Service and Local Development Works.	2,94,19,000	49,65,000	3,43,84,000
	Public Debt.			
	Loans for Community Development Projects, National Extension Service and Local Development Works.			
	Loans and Advances by State Government			
	Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.			
	Total-Grant No. 29 . .	2,94,19,000	49,65,000	3,43,84,000
	D-Social and Developmental Services.			
30	38-Labour and Employment . .	37,77,000		37,77,000
31	39-Miscellaneous Social and Developmental Organisations-	93,25,000		93,25,000

	Welfare of Scheduled Tribes and Castes and Other Backward Classes. . .			
32	39-Miscellaneous Social and Developmental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,33,21,000		1,33,21,000
33	E-Multipurpose River Schemes, Irrigation and Electricity Schemes.			
	42-Multipurpose River Schemes.			
	43-Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	7,87,14,000		7,87,14,000
	98-Capital Outlay on Multipurpose			

	River Schemes. 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	100-Capital Outlay on Irrigation, Navigation, Embankment and Drain-age Works (Non- Commercial).			
	Total-Grant No. 33 . .	7,87,14,000		7,87,14,000
	F-Public Works (including) Roads and Schemes of Miscellaneous Public Improvements.	Rs.	Rs.	Rs.
34	50-Public Works G-Transport and Communications (Other than Roads).	10,78,47,000	14,89,000	10,93,36,000
35	53-Ports and Pilotage . .	15,26,000		15,26,000
	I-Miscellaneous.			
36	64-Famine Relief . .	2,76,79,000		2,76,79,000
	65-Pensions and Other Retirement Benefits.			
37	II-Miscellaneous Capital Account outside the Revenue Account.	1,81,92,000	2,41,000	1,84,33,000
-	120-Payments of Commuted Value of Pensions.			
	Total-Grant No.	1,81,92,000	2,41,000	1,84,33,000

		2,00,00,000	7,15,000	2,07,15,000
	37 . .			
	I-Miscellaneous.			
38	67-Privy Purses and Allowances of Indian Rulers. . .	1,58,000		1,58,000
39	68-Stationery and Printing	94,84,000		94,84,000
40	70-Forest . .	1,85,44,000		1,85,44,000
41	71-Miscellaneous-Contributions . .	1,93,20,000	7,98,000	2,01,18,000
	71-Miscellaneous-Other Miscellaneous Expenditure.			
42	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	8,18,41,000	4,58,000	8,22,99,000
	109-Capital Outlay on Other Works			
	Total-Grant No. 42 . .	8,18,41,000	4,58,000	8,22,99,000
	B-Debt Services.			
43	16-Interest on Debt and Other Obligations-Expenditure on displaced persons.			
	I-Miscellaneous.			
	71-Miscellaneous-Expenditure on displaced persons.			

	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	5,13,20,000	37,35,000	5,50,55,000
	109-Capital Outlay on Other Works- Expenditure on displaced persons.			
	Public Debt.			
	Loans for displaced persons . .			
	Loans and Advances by State Government			
	Loans and Advances to displaced persons			
	Total-Grant No. 43 . .	5,13,20,000	37,35,000	5,50,55,000
	K-Extraordinary items.			
44	77- Extraordinary charges . .			
45	78-Pre-partition Payments	25,000		25,000
46	78A-Expenditure connected with the National Emergency, 1962.	1,66,02,000		1,66,02,000
	EE-Capital Account of Multipurpose River Schemes, Irrigation and			

	Electricity Schemes outside the Revenue Account.			
47	98-Capital Outlay on Multipurpose River Schemes-Damodar Valley Project. . .	16,95,06,000		16,95,06,000
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
48	103-Capital Outlay on Public Works	8,63,19,000	10,000	8,63,29,000
	GG-Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.			
49	1 \4-Capital Outlay on Road and Water Transport Schemes. . .	55,78,000		55,78,000
	II-Miscellaneous Capital Account outside the Revenue Account.			
50	124-Capital Outlay on Schemes of Government Trading. . .	14,18,67,000		14,18,67,000

	Public Debt.			
51	Permanent Debt			
	Floating Debt			
	Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons). . .		16,67,76,000	16,67,76,000
	Other Loans	-		
	Total-Grant No. 51		16,67,76,000	16,67,76,000
	Loans and Advances by State Government.			
52	Loans and Advances by State Government.	33,18,31,000		33,18,31,000
	<b>Grand Total ..</b>	<b>2,06,69,58,000</b>	<b>35,69,20,000</b>	<b>2,42,38,78,000</b>